

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SEZZLE PAYMENTS PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	SEZZLE PAYMENTS PRIVATE LIMITED
2. DATE OF INCORPORATION OF CORPORATE PERSON	January 15, 2020
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Karnataka under the Companies Act, 2013
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U93000KA2020FTC131618
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	175 and 176 Dollars Colony Phase 4 JP Nagar Bannerghatta Main Road, Bengaluru, Karnataka, India, 560076
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	December 07, 2023
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Shivaganga Muralidhar Pramod Address: #4272, 2 nd Floor, Saptagiri, Vivekananda Park Road, near Seetha Circle, Girinagar, Bangalore 560085 Email: pramod@bmpandco.com Telephone No: +91-9845657072 Registration Number: IBBI/IPA-002/IP-N00222/2017-2018/10674
8. LAST DATE FOR SUBMISSION OF CLAIMS	January 06, 2024

Notice is hereby given that Sezzle Payments Private Limited has commenced voluntary liquidation on December 07, 2023.

The stakeholders of Sezzle Payments Private Limited are hereby called upon to submit a proof of their claims, on or before 06 January, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.


Shivaganga Muralidhar Pramod
Liquidator of Sezzle Payments Private Limited



Date: 09th December 2023
Place: Bangalore